

Title: Need to provide financial assistance to Government of Tamil Nadu for overall development of Valparai, a tourist resort.

DR. C. KRISHNAN (POLLACHI): Sir, Valparai is a beautiful hill station in Tamil Nadu. This area is filled with tea and coffee estates. It has evergreen forests with tall teak trees with wonderful natural scenery. It is a cool place located near the borders of Tamil Nadu and Kerala.

In June, 2000, the Tamil Nadu Government has celebrated 'Kodai Viyha' in this area.

This hill station has only one road. During rainy season, even a fall of a tree on the road hampers the road communications. The people have to cross the area only on foot.

A few years ago, a path named 'Horse Path' had been constructed but the construction was stopped in the middle due to unknown reasons. So, for the convenience of the people of Valparai, an alternative path should be made and the 'Horse Path' should be extended up to Valparai.

I request the Central Government to provide funds to the Government of Tamil Nadu for overall development of Valparai.

MR. SPEAKER: The House will now take item No. 8, that is, Madhya Pradesh Reorganisation Bill for consideration and Passing. The time allotted is four hours. Shri L.K. Advani will speak.

...(Interruptions)

डा. रघुवंश प्रसाद सिंह : अध्यक्ष महोदय, क्या इस मामले में हमारी बात को सुना जाएगा?

अध्यक्ष महोदय: आपने इस बिल के इंट्रोडक्शन के समय अपोज करते हुए इसे रोज किया था।

डा. रघुवंश प्रसाद सिंह : उस समय हमारी बात को कहां सुना गया था?...(व्यवधान)

अध्यक्ष महोदय: आपको पहले इस पर बोलने के लिए समय दिया गया था।

वै. (व्यवधान)

डा. रघुवंश प्रसाद सिंह : यह बहुत महत्वपूर्ण विधेयक है। आप अपनी पार का इस्तेमाल करके इसे स्टैंडिंग कमेटी में भेज दें। इसे जल्दबाजी में पास करने की क्या जरूरत है? देश की एक तिहाई आबादी से संबंधित विधेयक को सरकार झटपट में क्यों पास कर रही है?...(व्यवधान)

कुंवर अखिलेश सिंह (महाराजगंज, उत्तर प्रदेश) : इसके द्वारा आदिवासियों के हितों की खिल्ली उड़ाई गई है।

अध्यक्ष महोदय, यह जो विधेयक लाया जा रहा है, आदिवासियों के हितों के खिलाफ है। (व्यवधान) .. उनके हितों की खिल्ली उड़ा रहे हैं। यह सरकार आदिवासियों के खिलाफ है, दलितों की विरोधी है..

अध्यक्ष महोदय : यह स्टेज तो हो गया है, अब कंसीड्रेशन स्टेज है।

SHRI MADHAVRAO SCINDIA (GUNA): Sir, I would just like to have a clarification from the hon. Minister of Parliamentary Affairs or hon. Minister of Home Affairs on Item No.9 regarding 'further discussion under Rule 193 on Jammu & Kashmir.' Could we just be enlightened as to when they are proposing to take this up? Whether it is going to be taken up at an appointed time this evening itself or what are the intentions of the Government as far as discussion on Jammu & Kashmir is concerned?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): Sir, we have discussed Jammu & Kashmir and it is still pending for discussion. Sir, if the House agrees and if the Leaders in the Opposition agree, there is a fast developing situation in Jammu & Kashmir and if we pass these three reorganisation Bills, then by Thursday when the Bills will be over, we can take up the Jammu & Kashmir discussion which is unfinished. As I said that the situation is also fast changing there, Government also can respond in the present and proper manner any time thereafter.

SHRI G.M. BANATWALLA (PONNANI): Sir, similarly there is a discussion on Minorities. Let us know when they are going to take it up. Attacks are continuing on minorities.

SHRI PRAMOD MAHAJAN: We will take it up next week...(Interruptions)

MR. SPEAKER: Just now the hon. Minister has made it clear. First of all, you should listen to what is said in the House. Nobody is hearing anything in the House. Everybody wants to just speak in the House.

1507 hrs.